

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 28113/2022

(Arising out of impugned final judgment and order dated 29-04-2022 in WP No. 9330/2021 passed by the High Court Of M.P At Indore)

STATE OF MADHYA PRADESH & ORS.

Petitioner(s)

VERSUS

M/S ULTRATECH CEMENT LIMITED & ANR.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.166496/2022-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Date : 27-01-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Saurabh Mishra, AAG
Mr. Abhinav Shrivastava, Adv.
Mr. Sunny Choudhary, AOR
Mr. Shivang Rawat, Adv.

For Respondent(s) Mr. Ashish Prasad, Adv.
Ms. Mukta Dutta, Adv.
Mr. Mahfooz Ahsan Nazki, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner wants time to study the matter.

List on 17.02.2023.

(VIRENDER SINGH)
BRANCH OFFICER

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS